

Filing No. Cr.MP/8624/2020

Rajesh Jha @ Rajesh kumar Jha Vs The State of Jharkhand

Advocate's Name- Mr. Sunil Kumar Sinha

Defects:-

8. Not stated in para-2.
9. (i) ABA-746/2018 as stated in para-2 may be verified, with respect to report given on brown cover. If Correct, same may be added to with list.
 - (ii) Pagination in index is incomplete.
 - (iii) Page no. 42, appears to be photocopy If page no. 43.
 - (iv) True T/C of handwritten pages of Annex-4, may be filed.
 - (v) Petitioner's father's name and address may be verified in page-1 with vak.
 - (vi) Name of Ld. Presiding Officer of pending court, may be verified in Prayer.
 - (vii) Certified copy of annex-1 with A/fee may be filed with respect to prayer.
 - (viii) P.S. case year in para-1, may be corrected.